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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 03.05.2018.

PRESENT: 1. Hon'ble member (J) Shri Rajeswara Rao Vittanala,

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No.116/BB/2018	For hearing	252(3)	Gourmet Boutique Foods India Pvt Ltd	A Murali	ROC	

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
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1. NITESH SHARMA  
9692775960

for Petitioner



2. e. Lawer

for



**ORDER**

Mr. Nitesh Sharma, Counsel for Petitioner is present.

Post the case for final hearing on 31/05/2018.

  
**Member (J)**